

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

OA NO. 577 OF 2025

IN THE MATTER OF:

Jeevan Singh

... Applicant

Versus

State of Uttarakhand & Ors.

... Respondents

INDEX

Sr. No.	Particulars	Pg No.
1.	ADDITIONAL STATUS REPORT ON BEHALF OF NAGAR PANCHYAT BANBASA	1-3
2.	Annexure- A1- The letter dated 15.04.2026.	4
3.	Annexure- A2- The letter No. 438 dated 08.05.2026.	5

Through Counsel

Atika Singh

**ATIKA SINGH
COUNSEL FOR RESPONDENT**

E-43, Second Floor,
Lajpat Nagar-III, New Delhi-24
Email: atikasingh75@gmail.com
M. No. 8210213470

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH AT NEW DELHI****OA NO. 577 OF 2025****IN THE MATTER OF:**

Jeevan Singh

... Applicant

Versus

State of Uttarakhand & Ors.

... Respondents

**ADDITIONAL STATUS REPORT ON BEHALF OF NAGAR PANCHAYAT,
BANBASA**

1. That the present additional status report is being filed on behalf of the Nagar Panchayat, Banbasa, District Champawat, Uttarakhand (hereinafter referred to as "the Respondent/Nagar Panchayat") in response to the proceedings/application pending before this Hon'ble Tribunal concerning the alleged dumping of garbage/solid waste on canal land (hereinafter referred to as "Canal Land") belonging to the Sharda Nahar (Sharda Canal), Bareilly.
4. That it is submitted that the Assistant Engineer, First Sub-Division, Banbasa Head Works Division, Sharda Canal, Bareilly, had issued a communication bearing reference to the letter of the Nagar Panchayat Banbasa bearing Letter dated 15.04.2026, wherein the Nagar Panchayat had sought a certificate/confirmation regarding:
 - i. The complete disposal/clearance of garbage that had previously been dumped on the Canal Land by Nagar Panchayat Banbasa;
and

- ii. Confirmation that no garbage is currently being dumped on the Canal Land by Nagar Panchayat Banbasa.

The letter dated 15.04.2026 is annexed herein as **Annexure- A1**.

5. That in response to the aforesaid letter, the Assistant Engineer, First Sub-Division, Banbasa Head Works Division, Sharda Canal, Bareilly, vide his official communication dated 08/05/2026, has duly certified and confirmed the following:

- i. That the garbage previously dumped by Nagar Panchayat Banbasa on the Canal Land has been completely disposed of and cleared; and
- ii. That presently, no garbage is being dumped by Nagar Panchayat Banbasa on the Canal Land.

The letter No. 438 dated 08.05.2026 is annexed herein as **Annexure- A2**.

6. That Nagar Panchayat Banbasa has fully complied with its obligations and has taken concrete steps to ensure that the Canal Land is free from any garbage/solid waste dumped by it. The previously dumped garbage has been completely removed and disposed of from the Canal Land, and the area has been cleared. Further, Nagar Panchayat Banbasa has ceased all dumping activities on the Canal Land and has ensured that no further dumping takes place on the said land.
6. That the Respondent submits that the Nagar Panchayat Banbasa is fully conscious of its obligations under environmental laws and is committed to ensuring that Canal Land and surrounding areas are not subjected to any illegal dumping of solid waste or garbage.

7. That further Nagar Panchayat, Banbasa shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.

अधिकासी अधिकासी
नगर पंचायत
बनबसा (चम्पावत)

Deep Chandra
Executive Officer
Nagar Panchayat Banbasa

Through Counsel

Atika Singh

ATIKA SINGH
COUNSEL FOR RESPONDENT
E-43, Second Floor,
Lajpat Nagar-III, New Delhi-24
Email: atikasingh75@gmail.com
M. No. 8210213470

स्वच्छ बनबसा

स्वस्थ बनबसा

E-mail/Speed Post/by Hand

सुन्दर बनबसा

!!कार्यालय नगर पंचायत बनबसा (चम्पावत)!!

(स्वच्छता ही सेवा)

Email- eo.nagarpanchayatbanbasa@gmail.com



पत्रांक - 18 / विविध / न0प0ब0 / 2026-27

दिनांक- 15-04-2026

सेवा में,

सहायक अभियन्ता
प्रथम उपखण्ड, बनबसा
हैड वर्क्स खण्ड, शारदा नहर बरेली (उ0प्र0)।

विषय:- नगर पंचायत बनबसा द्वारा कैनल भूमि में पूर्व में डाले जा रहे कूड़े का पूर्ण रूप से निस्तारण तथा वर्तमान में कूड़ा न डाले जाने के सम्बन्ध में प्रमाण पत्र उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि नगर पंचायत बनबसा द्वारा नगर में अपने स्वामित्व की भूमि उपलब्ध न होने के कारण अपने गठन वर्ष के पश्चात से ही सेग्रीगेशन के पश्चात बचे हुए कूड़े को कैनल भूमि पर एकत्रित किया जा रहा था, जिस पर आपके कार्यालय द्वारा समय-समय पर अपना रोष व्यक्त करते हुए उक्त भूमि से कूड़े के निस्तारण हेतु पत्राचार किया जाता था। उक्त के क्रम में इस कार्यालय द्वारा आपके विभाग की भूमि से सम्पूर्ण कूड़े (लीगैसी वेस्ट) का वैज्ञानिक विधि से निस्तारण कर दिया गया है तथा दिनांक 24 दिसम्बर 2025 के पश्चात से उक्त स्थल पर कूड़ा नहीं डाला जा रहा है।

अतः आपसे अनुरोध है कि पूर्व में डाले जा रहे कूड़े का पूर्ण रूप से निस्तारण तथा वर्तमान में कूड़ा न डाले जाने सम्बन्धी प्रमाण पत्र इस कार्यालय को उपलब्ध कराने का कष्ट करेंगे।

संलग्न:- उपरोक्तानुसार।

भवदीय

अधिसासी/अधिकारी
नगर पंचायत बनबसा
चम्पावत।

Received by me

By

15/04/2026

कार्यालय सहायक अभियन्ता
प्रथम उपखण्ड, बनबसा
हैड वर्क्स खण्ड शारदा नहर बरेली

पत्रांक:- 438 /स0अ0-प्रथम/F-2/

दिनांक:- 08/05/2026

विषय:-नगर पंचायत बनबसा द्वारा कैनाल भूमि में पूर्व से डाले जा रहे कूड़े का पूर्ण रूप से निस्तारण तथा वर्तमान में कूड़ा न डाले जाने के सम्बन्ध में प्रमाण पत्र उपलब्ध कराये जाने के सम्बन्ध में।

संदर्भ:-आपका पत्रांक-18/विविध/न0प0ब0/ 2026-27/दिनांक 15.04.2026

अधिसासी अधिकारी, नगर पंचायत, बनबसा जिला चम्पावत।

उपरोक्त विषयक संदर्भित पत्र का संदर्भ ग्रहण करें, जिसके द्वारा नगर पंचायत बनबसा द्वारा कैनाल भूमि में पूर्व से डाले जा रहे कूड़े का पूर्ण रूप से निस्तारण तथा वर्तमान में कूड़ा न डाले जाने के सम्बन्ध में प्रमाण पत्र उपलब्ध कराये जाने की वांछना की गयी है, के क्रम में अवगत कराना है, कि नगर पंचायत बनबसा द्वारा कैनाल भूमि में पूर्व से डाले जा रहे कूड़े का निस्तारण किया जा चुका है, तथा वर्तमान में नगर पंचायत बनबसा द्वारा कैनाल भूमि पर कूड़ा नहीं डाला जा रहा है।

Rahat
सहायक अभियन्ता,
प्रथम उपखण्ड, बनबसा
हैड वर्क्स खण्ड, शारदा नहर, बरेली
08/05/2026

Seen
92
12/5/26